

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIRST REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifty-first Report.

2. The Committee met on the 28th July, 1969, for—

I. Allocation of time to the Resolutions set down in the List of Business for Friday, the 1st August, 1969.

II. Classification and allocation of time for discussion of Bills (*vide Appendix*).

Allocation of time to Resolutions

3. The Members whose Resolutions had been included in the List of Business for the 1st August, 1969, had been invited to present their views on the Resolutions before the Committee. Shrimati Tarkeshwari Sinha and Shri Y. Gadilingana Goud attended the sitting.

4. The Committee recommended the allocation of time as follows:—

- | | |
|--|---------|
| (1) Resolution regarding Nationalisation of foreign trade, general insurance, etc. | 2 hours |
| (2) Resolution regarding Activities of Naxalites. | 2 hours |
| (3) Resolution regarding Ceiling on property. | 2 hours |

Classification and allocation of time to Bills

5. The Members concerned had been invited to present before the Committee their views on their Bills. Shri George Fernandes attended the sitting.

6. After considering all aspects of the Bills, the Committee placed all the Bills in category 'B' and recommended allocation of time for each of these Bills as shown in column 5 of the Appendix.

Recommendations

7. The Committee recommended that

- the allocation of time to resolutions, as shown in paragraph 4 above, be agreed to by the House; and
- the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI:
July 28, 1969.
Savana 6, 1891 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members' Bills and
Resolutions.

APPENDIX

| S.No. | Name of the Bill and the Member-in-charge | Bill No. | Category allotted | Time allotted by the Committee |
|-------|--|------------|-------------------|--------------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1 | The Untouchability (Offences) Amendment Bill, 1969 (Amendment of sections 2, 3, etc.) by Shri Madhu Limaye. | 59 of 1969 | B | 2 hours |
| 2 | The Constitution (Amendment) Bill, 1969 (Amendment of Part X, articles 244A and 371B) by Shri Madhu Limaye. | 64 of 1969 | B | 1½ hours |
| 3 | The Central Universities (Teachers' Participation) Bill, 1969 by Shri Madhu Limaye. | 54 of 1969 | B | 2 hours |
| 4 | The University Grants Commission (Amendment) Bill, 1969 (Insertion of new section 12A and Amendment of section 14) by Shri Madhu Limaye. | 53 of 1969 | B | 1½ hours |
| 5 | The Telengana (Opinion Poll) Bill, 1969 by Shri M. Narayana Reddy. | 58 of 1969 | B | 2 hours |
| 6 | The Central Government Employees Recruitment Bill, 1969 by Shri Maharaj Singh Bharati. | 61 of 1969 | B | 1 hour |
| 7 | The Smoking Hazards (Advertisement) Bill, 1969 by Shri George Fernandes. | 66 of 1969 | B | 2 hours |
| 8 | The Indian Railways (Amendment) Bill, 1969 (Insertion of new section 62A, etc.) by Shri George Fernandes. | 55 of 1969 | B | 1½ hours |
| 9 | The Boundary Commission Bill, 1969 By Shri Nath Pai. | 62 of 1969 | B | 2 hours |
| 10 | The Constitution (Amendment) Bill, 1969 (Omission of article 359) by Shri Nath Pai. | 57 of 1969 | B | 2 hours |